

Shri Shah nawas Khan: The purchase was not undertaken in 1956-57.

Pandit D. N. Tiwary: In the case of other materials, the Commerce and Industry Ministry is still purchasing for the Railways. May I know whether the purchase of special steel was not proper to be left there?

Shri Shah nawas Khan: I could not follow the question.

Pandit D. N. Tiwary: The hon. Deputy Minister said just now that the other materials for the Railways, the Commerce and Industry Ministry is still purchasing. Are we to understand that all the steel meant for the Railways is purchased by the Railways or there is still some steel which is purchased by the Commerce and Industry Ministry?

Mr. Speaker: The question is whether this arrangement that the Railways have made to purchase all its steel applies to other requirements also or only a few items specially needed.

Shri Morarji Desai: It applies to iron and steel. Now, it is no longer a question of the Commerce and Industry Ministry because the Iron and Steel Controller is under the Steel Ministry. That is different.

Some Hon. Members rose—

Mr. Speaker: Next question. Hon. Members are aware that half an hour can be allowed for any important subject.

Indigenous Systems of Medicine

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- *162. { **Shri Keshava:**
Shrimati Tarkeshwari
Sinha:
Shri S. C. Samanta:

Will the Minister of Health be pleased to state

(a) whether a Committee presided over by one Mr. Dave has submitted any report regarding the ways and means of development of the indigenous systems of medicine and research;

(b) if so, whether Government have arrived at any decision in respect of the recommendations of the Committee; and

(c) if not, the reasons therefor?

The Minister of Health (Shri Karmarkar): (a) Yes

(b) and (c) The recommendations of the Dave Committee are still under consideration in consultation with State Governments, and no decision has been taken so far.

Shri Keshava: May we know if the Government is contemplating to establish an Ayurvedic University at Jamnagar and is in consultation with the Bombay Government?

Shri Karmarkar: There is already a Research Institute at Jamnagar being conducted efficiently and adequately financed by the Government of India. I am not yet aware if it is to be constituted into a University. I should like to have notice.

श्री म० ला० द्विवेदी इस कमेटी की सिफारिशों के अलावा क्या मंत्री महोदय ने कोई दूसरी योजना बनाई है जिस में इन दवाओं का ज्यादा प्रचार और उन्नति हो सके।

श्री करमरकर कमेटी ने जागरूकता दी है उस पर अभी विचार हो रहा है। उस के बाद हम लोग यह तय करेंगे कि क्या करना है और क्या नहीं करना है।

Shri V. P. Nayar: I want to know whether these recommendations include any recommendation for a special study of the use and quantity of alkaloids and active principles in drugs as we find in traditional Ayurvedic prescriptions?

Shri Karmarkar: The recommendations cover all the aspects of Ayurveda including the one that my hon. friend has mentioned.

श्री जांगड भारतीय सरकार अभी तक देशी पद्धति की दवाओं को मान्यता

प्रदान नहीं करती रही है। क्या मैं जान सकता हूँ कि विभिन्न राज्यों के आयुर्वेद कालिजों से जो विद्यार्थी पास हो कर निकलते हैं उन को नौकरी देने का केन्द्रीय सरकार के पास कौन सा साधन है और क्या केन्द्रीय सरकार ने उन को अपने यहाँ केन्द्रीय नौकरी में रखा है ?

श्री करमरकर : यह विषय खास तौर से राज्य सरकारों के क्षेत्र में आता है। मुझे मालूम है कि राज्य सरकारें अपने यहाँ के आयुर्वेदक अस्पतालों में इन को नियुक्त करती हैं।

Grand Trunk Express

*163. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to replace the air-conditioned coach in the Grand Trunk Express between New Delhi and Madras by a third class bogie in view of the De Luxe train; and

(b) if so, the date from which this will be made effective?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No

(b) Does not arise

Shri T. B. Vittal Rao: May I know if the full capacity of the air-conditioned coaches both in the G.T. Express and De-Luxe trains is fully utilised?

Shri Shahnawaz Khan: It is not fully utilised

Shri T. B. Vittal Rao: In view of the fact

Mr. Speaker: The hon Member may argue it out in the Railway Budget

Shri B. S. Murthy: We want to know whether the Government is going to consider the question whether at least on those days when the De-Luxe train runs, the air-conditioned coach in the G.T. Express could be detached

Shri Shahnawaz Khan: That is the arrangement that we have made. On days when air-conditioned accommodation is available, in the De-Luxe janata train, we do not put in an air-conditioned coach in the G.T. Express. Instead, we put in a third class coach.

Sugar Factories

*164. { **Shri Vasudevan Nair:**
Shri Punnoose:
Shri Bibhuti Mishra:

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of new sugar factories proposed to be started during the Second Five Year Plan;

(b) the location of these factories; and

(c) whether there are any proposals for starting sugar factories in Kerala?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b) 50 new sugar factories have been licensed for establishment during the Second Five Year Plan. A statement showing the names and locations of these factories is placed on the Table of Lok Sabha [See Appendix I, annexeure No 51]

(c) No

Shri Basumatari: May I know whether there is any proposal to start a sugar factory in the State of Assam and if so, the progress thereof?

Shri A. M. Thomas: For Assam, there is a proposal to start one in the co-operative sector

Shri Vasudevan Nair: I would like to know whether licences issued for co-operative sugar mills are also included in this list

Shri A. M. Thomas: In fact, out of the 50 licences that we have issued, 37 are for co-operative societies.

Shri Vasudevan Nair: If there is a fresh application for licence, will Government consider it favourably?